Annexure-1

Name of the corporate debtor: MEP INFRASTRUCTURE DEVELOPERS LIMITED

CIN: L45200MH2002PLC136779

Date of commencement of CIRP 28-03-2024(Order received to IRP on 02-04-2024)

List of creditors as on: 23-04-2024

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| SI. No | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of continge nt claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verificati on | |
|--------|-----------------------------|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|----------------------------------|--------------------------------------|--|---------------------------------------|---|-----|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Wheth er related party? | % voting share in COC | | | | |
| 1 | Phoenix ARC Private Limited | 07-04-24 | 1,574,348,324.00 | 1,574,348,324 | Financial claim | - | - | No | 6.47% | NIL | NIL | NIL | NIL |

Remarks, if any

NIL